

Government of West Bengal Department of Health & Family Welfare. Swasthya Bhawan, Salt Lake. Block – GN, 29; Sector: V. Kolkata: 700091.

Memo No. M/836

dated

24.04.2021

Guidelines for Judicious Use of Remdesivir

Remdesevir has been approved under Emergency Use Authorization in the management of covid 19 virus infection during the replicative phase of the virus, but it has been observed that it has been used indiscriminately which is not only inappropriate but has also created an artificial crisis in the market.

So in lieu of this, proper and judicious use of Remdesevir is to be followed strictly as mentioned below:

Indication:

- Patient with confirmed SARS-CoV-2 infection by RT PCR/RAT/ CB NAAT
- Moderate Disease with SpO2 < 95% on room air with increasing oxygen demand.
- Radiographic infiltrates by imaging like chest x-ray/ CT scan

Use:

Within 5 - 10 days of onset of symptoms (not to be used later than 10 days from symptom onset).

Dose:

Inj. Remdesivir 200 mg IV OD on Day1 followed by 100 mg IV OD for a total duration of 5 days

Contraindication:

- 1. Hepatic dysfunction: ALT / AST> 5 times the upper limit of normal
- 2. eGFR< 30 ml/min or Renal Replacement Therapy (RRT)
- 3. Pregnant or breastfeeding

Precaution:

Perform LFT at baseline and on alternate day during Remdesivir administration.

It is to be noted that all COVID cases does not qualify for use of Remdesevir. It has been found that roughly 10-20% of all the Covid cases fulfill the criteria for treating with Remdesevir. It should be used after shared decision on a case-to-case basis.

N.R .

NO HOSPITAL/ NURSING HOME SHOULD GIVE PRESCRIPTION TO PATIENT FOR REMDESEVIR. IT IS THE RESPONSIBILITY OF THE HOSPITAL TO ARRANGE IT FOR THEIR PATIENT.

IT MUST NOT BE SOLD TO PATIENTS ON PRESCRIPTION AND SHOULD ONLY BE SUPPLIED TO HOSPITAL BY COMPANIES OR THEIR VENDORS.

Director of Health Services Govt. of West Bengal

Director of Medical Education Government of West Bengal

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